

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 112(ND)15
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: M/s. Mr. Sandeep Madan & ors. V/s. M/s. Brys Projects Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

| <u>S.NO</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|-------------|-------------------|--------------------|---------------------------------|------------------|
| 1. | Prakjot Gaur Adv. | | R-5 & R6 | Prakjot |
| 2. | Ashutosh Gupta | Adv | R-7 | } Nishant Piyush |
| 3. | Rishi Sood | Adv | R-7 | |
| 4 | Parvinder Singh | Adv | Respondent [Rakesh Projects] | Parvinder |
| 5 | SAKSHAM DHINGRA | Adv | Petitioners | Saksham |

ORDER

In view of the new counsel having appeared on behalf of petitioners 1, 2 & 3, Mr. Nishant Piyush representing M/s. Dhir & Dhir Advocate is hereby discharged as the petitioner's counsel.

This is a counter case filed by the respondents in CP 111/15.

Contd/-.....

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Vide order dated 17.03.2017, it was recorded that the pleadings in CP No.111(ND)2015 shall be read as reply to the petition in this case. The amended memo of parties has still not been filed.

To come up on 17.05.2017 for compliance and final arguments.



(S.K.Mohapatra)
Member Technical



(Ina Malhotra)
Member Judicial

